

O.A. No. 1083/04

30-08-05

Honble Mr. Muzaffar Hussain J.M.
Honble Mr. S.C. Chandra, A.M.

None for the applicant. It was
directed by order dated 24-09-04,
the applicant's counsel may remove
the defects within a week failing
which O.A. stands dismissed. Despite
the order, the applicant has not
removed the defects till today
as per report of the office. In view
of the order dated 24-9-04, the
O.A. stands dismissed.

Shant
A.M.

Shr
J.M.

Man